

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

**ORDER SHEET**

**ORDERS OF THE TRIBUNAL**

11.01.2013

OA No. 23/2013

Mr. Abhishek Sharma, Counsel for applicant.

The applicant has filed this OA against non consideration of his representation dated 11.07.2012 (Annexure A/1). Accordingly, the respondents are directed to consider and decide the representation of the applicant dated 11.07.2012 (Annexure A/1) expeditiously but in any case not later than a period of two months from the date of receipt of a copy of this order.

If any prejudicial order is passed against the applicant, he is at liberty to file substantive OA.

With these observations, the OA is disposed of with no order as to costs.

*Anil Kumar*  
(Anil Kumar)

Member (A)

*J.C.S. Rathore*  
(Justice K.S. Rathore)  
Member (J)

*ahq*